

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 19

C.P. (IB)/94(MB)2024

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **25.04.2024**

NAME OF THE PARTIES: **RELIANCE COMMERCIAL FINANCE LIMITED**
V/s PIFINITI MOVIES PRIVATE LIMITED

Section 7 of the Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Siddhu Pamecha a/w Adv. Rajdani i/b Thodur Law Associates for the Financial Creditor present. Adv. J. D'souze for the Corporate Debtor present.

Ld. Counsel for the Corporate Debtor informs that the technical issue is still not sorted out. The Registry is directed to look into the same. In the meanwhile, Registry is directed to accept the hard copy of the Reply, so that the matter can be proceeded on the next date of hearing. List this matter on Board on **13.05.2024**.

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PRABHAT KUMAR
MEMBER (TECHNICAL)

Rehan Shaikh

-sd-

JUSTICE V.G. BISHT
MEMBER (JUDICIAL)